

(b) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). All stores purchased by the Central Civil Departments through the Directorate General of Supplies and Disposals are inspected by an independent branch of the Directorate General, viz. the Inspection Wing. The Departments when they buy the stores direct are encouraged to utilise the services of the Central Inspection Agency

Foreign Technical Experts

1834. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the number of foreign technical experts working in different factories in India?

The Minister of Commerce and Industry (Shri Morarji Desai): It is not practicable to collect this information with respect to all industrial establishments. However, if the hon'ble Member would indicate any particular industry, I will endeavour to furnish the details.

Migration of Hindus from East Pakistan

1835. { Shri D. C. Sharma:
Shri Rameshwar Tanti:
Shri Bibhuti Mishra:
Shri Raghunath Singh:
Shri Bimal Ghose:
Shrimati Renu Chakravarty:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of Hindus who have migrated from East Pakistan to India during the months of August, September, October and November, 1957?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 1,511 Hindus migrated from East Pakistan to India during the months of August, September and October, 1957. The figures for the month of November are not yet available.

Compensation Claims

1836. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of persons who have been paid compensation out of the claimants from West Pakistan who applied for the same during the period from the 1st of August to the 30th of November, 1957; and

(b) the number of applications that are still pending?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The last date for receiving applications for the payment of compensation to displaced persons from West Pakistan was 28th September, 1955. Only those cases were admitted after that date in which the delay was condoned for special reasons. The number of applications under consideration for condonation of delay during August, September and October, 1957 was 444. Delay was condoned in 33 cases. 26 cases were rejected and 385 cases are under examination. In none of the 33 cases, in which delay was condoned could compensation have been paid since they were only recently registered and have still to be processed.

The figures for the month of November, 1957 are not yet available.

Cement Allotment to Punjab

1837. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of cement supplied to Punjab and erstwhile PEPSU State during the First Five Year Plan period; and

(b) the quantity supplied to Punjab during 1957 so far?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 525,900 tons and 179,700 tons were